

**SEC. IIA  
IN THE SUPREME COURT OF INDIA  
CRIMINAL APPELLATE JURISDICTION**

**PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 9028 OF 2011  
WITH  
CRIMINAL MISCELLANEOUS PETITION NOS. 15433 & 15434 OF 2013  
**SIKANDER MAHTO** **...PETITIONER**  
**VERSUS**  
**TUNNA @ TUNNU MIAN @ TUNNA MIAN**  
**@ MOBIN ANSARI & ANR.** **...RESPONDENTS**  
**OFFICE REPORT****

The matter above-mentioned was listed before the Hon'ble Court on 27<sup>th</sup> January, 2014, when the Court was pleased to pass the following order:-

**“In order to find out the age of Respondent No.1-accused on the date of occurrence, we direct the Principal, Government Primary Urdu School, Shekhawa, Basantpur, Block-Mainatand, West Champaran, Bihar and Principal, Government Primary School, Purbi Paukuahwa, Block-Mainatand, West Champaran, Bihar to appear alongwith the connected original record before this Court on 24<sup>th</sup> February, 2014.  
List on 24<sup>th</sup> February, 2014.”**

It is submitted that certified copy of Court's Order dated 27<sup>th</sup> January, 2014 issued to the Registrar, High Court of Judicature at Patna, The Juvenile Justice Board, Betia, West Champaran, Bihar, The Principal, Government Primary Urdu School, Shekhawa, Basantpur, Block-Mainatand, West Champaran, Bihar and The Principal, Government Primary School, Purbi Paukuahwa, Block-Mainatand, West Champaran, Bihar for information and compliance of the order of the Hon'ble Court.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

DATED this the 21<sup>st</sup> Day of February, 2014.

ASSISTANT REGISTRAR

Copy to :-

1. Mr. Mohit Kumar Shah, Adv.

2. Mr. Gopal Singh, Adv.
3. Mr. Gaurav Agrawal, Adv.

ASSISTANT REGISTRAR

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